

Cricket Association of Bihar

v.

Board of Control for Cricket in India & Others

(Supreme Court Of India)

HON'BLE MR. JUSTICE A.K. PATNAIK HON'BLE MR. JUSTICE J.S. KHEHAR

Interlocutory Application No. 2 In Slp (C) No. 26633 Of 2013 | 27-09-2013

Heard in part. List this application for further hearing on Monday i.e. 30-9-2013.

In the meanwhile, the proposed Annual General Meeting of the Board of Control for Cricket in India may be held on 29-9-2013 as scheduled and the election in the Annual General Meeting may also be held, but in case, Respondent 2 (Shri N. Srinivasan) is elected as the President, he will not take charge until further orders.